

ITEM NO.52

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 3568/2024

MUKHTYAR HAIDAR RIZVI & ORS.

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 17-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anupam Mishra, AOR

For Respondent(s) :

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Tejas Patel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 and 2 have filed counter affidavit.

Scanned soft copies of Original records of High Court and Trial Court have been received. Let soft copy of the same be provided to Ld. Counsels for the parties in light of Circular F.no.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

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SUJATA SINGH
Registrar